F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi - 66

Dated: 27.01.2017

ORDER NO. 12 of 2017

Hon'ble President is pleased to order the following sitting commencing from 30.01.2017 to 03.02.2017 or till further orders, whichever is earlier, for CESTAT Delhi to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. Ashok K. Arya, Member (Technical)	From 30.01.2017 to 03.02.2017	Excise & Customs Division Bench Matters.
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member(Technical)	From 30.01.2017 to 03.02.2017	Service Tax Division Bench Matters.
Hon'ble Ms. Archana Wadhwa, Member (Judicial)	From 30.01.2017 to 03.02.2017	Single Member Bench Matters

- 1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
- 2. On every Friday afternoon special bench sittings will be notified, if any.

By Order

(Mohinder Singh)
Deputy Registrar

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Dy. Registrar

F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 27.01.2017

ORDER NO. 13 of 2017

Hon'ble President may please to partially modify the sitting notified vide Order no. 12 of 2017 **for CESTAT Delhi** for to the extent indicated below:-

On 30.01.2017 at 2.30 p.m. Hon'ble Shri S.K. Mohanty, Member (J) and Hon'ble Shri Ashok K. Arya, Member (T) will hear the following part-heard matters:

C/2954/2012 C/51203 and 51286/2016 ST/941/2010

By Order

(Mohinder Singh)
Deputy Registrar

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Dy. Registrar